

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**OA No.3928/2018**

**This the 15<sup>th</sup> day of October, 2018**

**Hon'ble Mr.V.Ajay Kumar, Member (J)  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Brahamjit Singh Saini,  
Sr. Citizen, NE 9,  
(Age about 67 years)  
S/o Late Shri Nandu Ram Saini,  
Vill. & Post Jharsa,  
Saini Mohla (TIBBA)  
Distt. Gurugram,  
Haryana-122001.

... Applicant

(By Advocate: Shri S.K.Vashisht)

Versus

1. Union of India Through its  
Secretary,  
Ministry of Communication  
Department of Telecommunication  
Sanchar Bhawan,  
New Delhi-110001.
2. The General Manager (Admn.)  
MTNL, Khurshid Lal Bhawan,  
New Delhi-110050.
3. The Communication Account Officer (Pension),  
O/o Principal Controller of Accounts,  
Department of Telecommunication,  
Prasad Nagar, New Delhi.

... Respondents

(By Advocate: Shri Subhash Gosain)

**ORDER (ORAL)****By Mr.V.Ajay Kumar, Member(J)**

The applicant has filed the OA seeking the following reliefs:-

- “(i) To direct the respondents to fix the pension in 10E Scale w.e.f. 20.04.2012, and revise the PPO No.6123 dated 31.05.2012, issued by the respondent no.2 and PPO No.26433 dated 4<sup>th</sup> July, 2017, issued by the respondent no.3.
- (ii) To issue any order(s) or direction(s) as the Hon’ble Tribunal may deem fit and proper in the facts and circumstances of the case.
- (iii) Allow the cost in favour of the applicant.

2. It is submitted that the applicant made number of representations including Annexure-A/9 dated 16.08.2018, ventilating his grievances to the respondents. However, no orders have been passed thereon till date.

3. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the merits of the case, by directing the respondents to consider Annexure-A/9 representation of the applicant dated 16.08.2018, and to pass appropriate reasoned and speaking orders thereon, in accordance with law, within 90 days from the date of receipt of a certified copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

**(A.K. BISHNOI)**  
**MEMBER (A)**

**(V.AJAY KUMAR)**  
**MEMBER (J)**

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